


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.09.2018 AT 10.30
AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(CAA) No. 350/230/HDB/2018 Connected With CA (CAA) NO. 135/230/HDB/2017
NAME OF THE COMPANY	Ranganath Properties Pvt Ltd (Demerged Co.) & Ranganath Ventures Pvt Ltd (Resulting Co.)
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
CA. Sunil Kumar Jain	PCA	ssuniljain@gmail.com 97 393330101	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Learned PCA Mr. Sunil Kumar Jain present for Petitioner.

Representation of RD not filed.

List the matter on 08.10.2018.


MEMBER JUDICIAL